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SLP(C)No. 12789 OF 2001

ITEM No.43

Court No. 3

SECTION XII
A/N MATTER

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No.12789/2001

(From the judgement and order dated 30/11/2000 in RCMP 29/99
of The HIGH COURT OF MADRAS)

GANDHIMATI & ORS

Petitioner (s)

VERSUS

MOHAN

Respondent (s)

(With Appln(s). for permission to submit additional document(s)
and exemption from filing O.T.)
(With prayer for interim relief)

Date : 30/09/2002 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE V.N. KHARE
HON'BLE MR. JUSTICE ASHOK BHAN

For Petitioner (s) Mr. PV Yogeswaran, Adv.
for Mr. M.A. Krishna Moorthy, Adv.

For Respondent (s) Mr. S Nanda Kumar, Adv.
Mr. V Vijayan, Adv.
Mr. M Yogesh Khanna, Adv.
Mr. Rakesh K. Sharma, Adv.

UPON hearing counsel the Court made the following
O R D E R

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At the request of learned counsel for the
petitioners, the case is adjourned for four weeks.

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(Alka Dudeja)
Court Master

(S. Krishnan)
Court Master